CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.507/97

Wednesday, this the 8th day of December, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

- P.T. Joseph, Peon,
 Office of the Commander Works Engineer,
 Naval Base, Kochi-4.
- 2. EPM Menon, Working as Electrical/Mechanical-III, Office of the Assistant Garrison Engineer, Naval Base P.O., Kochi-4.
- 3. K.T. Varghese, Working as Electrical/Mechanical-III, Office of the Assistant Garrison Engineer, Naval Base P.O, Kochi-4.
- 4. M.K. Parameswaran Pillai,
 Working as Electrical/Mechanical No.III,
 Office of the Assistant Garrison Engineer,
 Naval Base, Kochi-4.
- 5. N. Parameswaran Pillai,
 Electrical Highly Skilled-II,
 Working as Electrical/Mechanical No.III,
 Office of the Assistant Garrison Engineer,
 Naval Base, Kochi-4.
- 6. P.K. Krishna Panicker,
 Electrical Highly Skilled-II,
 Working as Electrical/Mechanical No.II,
 Office of the Assistant Garrison Engineer,
 Naval Base P.O., Kochi-4.
- 7. K. Purushothaman,
 Electrical (Skilled),
 Working as Electrical/Mechanaical No.II,
 Office of the Assistant Garrison Engineer,
 Naval Base P.O., Kochi-4.
- 8. K.K. Prabhakaran,
 Electrical (Skilled),
 Retired while working as Electrical/Mechanical No.II,
 Office of the Assistant Garrison Engineer,
 Naval Base P.O., Kochi-4.
- 9. P.N. Bhaskaran,
 Working as Superintendent,
 Electrical/Mechanical No.III,
 Office of the Assistant Garrison Engineer,
 Naval Base P.O., Kochi-4.

10. V.V. Ouseph,
Working as Lift Operator,
Office of the Garrison Engineer,
E/M No.II, Kochi-4.

... Applicants

By Advocate Mr G. Sukumara Menon.

Vs.

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- Union of India represented by the Secretary to Government, Ministry of Finance, Central Secretariat, (North Block), New Delhi.
- 2. Controller of Defence Accounts (Pension), Allahabad.
- 3. Defence Pension Disbursing Officer, Kottayam.
- 4. Defence Pension Disbursing Officer, Ernakulam.
- 5. Defence Pension Disbursing Officer, Thrissur.
- 6. Defence Pension Disbursing Officer, Quilon.
- 7. Commander Works Enginer, Naval Base, Kochi-4.
- 8. Garrison Engineer, Electrical/Mechanical, Naval BAse, Kochi-4.

... Respondents

By Advocate Mr James Kurian, Addl.CGSC.

The application having ben heard on 8.12.99, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicants submitted that in pursuance of the O.M. of the Government of India, Ministry of Personnel, Public Grievances & Pensions, Department of Pension & Pensioners Welfare, New Delhi, bearing No.45/73/97-P&PW(G) dated 2nd of July, 1999, necessary orders in respect of re-employed Defence Pensioners and family pensioners have been issued by the Ministry of Defence and therefore, this O.A. can be closed with liberty to agitate, if the applicants are aggrieved by the orders issued by the Ministry of Defence and by the implementation of those orders.

2. Accordingly, this O.A. is closed with liberty to agitate, if the applicants are aggrieved by the orders issued by the Ministry of Defence and by the implementation of those orders. No costs.

Dated the 8th of December, 1999.

A.M. SIVADAS JUDICIAL MEMBER

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